

03
6/1/2021

I am Arvind Kumar Singh



Affidavit to be furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election to BIHAR VIDHAN SABHA (name of the House)
From 67-CST MANIHARI Constituency (Name of the Constituency)

I MANOHAR PRASAD SINGH son/daughter/wife of late SINGHESHWAR PRASAD SINGH

Aged 71 years, resident of NAYA TOLA WARD NO-2 (mention full postal address), a candidate at the above
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by INC (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self <u>MANOHAR PRASAD SINGH</u>	<u>AGNPS6383B</u>	<u>2019-2020</u>	<u>9,02,350/-</u>
2.	Spouse- <u>GIRIJA SINGH</u>	<u>FMAPS1906N</u>	<u>2019-2020</u>	<u>4,46,723/-</u>
3.	Dependent 1	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
4.	Dependent 2	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>
5.	Dependent 3	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

	Description
(a) The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>NIL</u>
(b) Name of the court, Case No. and Date of order taking cognizance :	<u>NIL</u>
(c) Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	<u>NIL</u>

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted :	<u>NIL</u>
(b) Name of the Court(s), Case No. and Date(s) of order(s) :	<u>NIL</u>

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18/11/2020

(c) Punishment imposed:

NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
Cash in hand	529106/-	211410/-	NIL	NIL	NIL
Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	3547574/-	356806/-	NIL	NIL	NIL
Details of investment in Bonds, Debentures, Shares and units in companies/Mutual Funds and others and the amount	NIL	NIL	NIL	NIL	NIL
Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	NIL	NIL	NIL	NIL
Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
i) Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BR39C3061/2009 AP5 LAC. BR39G9001/2011 AP-5 LAC JW-18N5487/2011 2A5DEEL	BR11PA 8588A 2017 3 LAC AP	NIL	NIL	NIL
ii) Jewelry, bullion and valuable thing (give details of weight and value)	60LD-20 gm SILVER-30g 1650/-	60LD-20gm 3.50 LAC	NIL	NIL	NIL

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Any other assets such as value of (claims/interest)	M.T.A SALARY & PENSION 92,000/Per Mo.	NO	NIL	NIL	NIL
Gross Total value	6627330/-	1218216/-	NIL	NIL	NIL

3. Details of Immovable assets:

- Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i) Agricultural Land	VIL- KHAWASPA PS- PIRPAITI DS- BHAGALP SURVCH No- 4470	NO	NO	NO	NO
Location(s)					
Survey number(s)					
Area (Total measurement in acres)	TOTAL AREA 3.64 ACRES 1/3 KHARAK	NO	NO	NO	NO
Whether inherited property (Yes or NO)	YES	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
Cost of Land (in case of purchase) at the time of purchase	NO	NO	NO	NO	NO
Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value	NO	NO	NO	NO	NO
ii) Non-Agricultural Land					
Location(s)	7496	NO	NO	NO	NO
Survey number(s)					
Area (Total measurement in sq. ft.)	NO	NO	NO	NO	NO
Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
Cost of Land (in case of purchase) at the time of purchase	NO	NO	NO	NO	NO
Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value	NO	NO	NO	NO	NO
iii) Commercial Buildings					
(including apartments)	NO	NO	NO	NO	NO
-Location(s)					
-Survey number(s)					
Built up Area (Total measurement in sq. ft.)	NO	NO	NO	NO	NO

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v) Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	NO	NO	NO	NO
Cost of property (in case of purchase) at the time of purchase	NO	NO	NO	NO	NO
Any Investment on the property by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value	NO	NO	NO	NO	NO
iv) Residential Buildings (including apartments,) - Location(s) - Survey number(s)	NO	JIRABARA SAMBIGANT DHARKH AND WARD NO-2) H.NO-7	NO	NO	NO
Area (Total measurement in sq. ft.)	NO	2735 sq/ft	NO	NO	NO
Built up Area (Total measurement in sq. ft.)	NO	2735 sq/ft	NO	NO	NO
Whether inherited property (Yes or NO)	NO	NO	NO	NO	NO
Date of purchase in case of self acquired property	NO	1997	NO	NO	NO
Cost of property (in case of purchase) at the time of purchase 7498	NO	3 Lac	NO	NO	NO
Any Investment on the land by way of development, construction etc.	NO	NO	NO	NO	NO
Approximate Current market value	NO	30 Lac	NO	NO	NO
v) Others (such as interest in property)	NO	NO	NO	NO	NO
vi) Total of Current Market Value of (i) to (v) above	10 Lac	30 Lac	NO	NO	NO

I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
i) Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	NO	NO	NO	NO	NO
Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NO	NO	NO	NO	NO

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[Signature]

	Any other liability	NO	NO	NO	NO	NO
	Grand total of liabilities	NO	NO	NO	NO	NO
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	NO	NO	NO	NO	NO
	Dues to departments dealing with supply of water	NO	NO	NO	NO	NO
	Dues to departments dealing with supply of electricity	NO	NO	NO	NO	NO
	Dues to departments dealing with supply of telephones/mobiles	NO	NO	NO	NO	NO
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NO	NO	NO	NO	NO
	Income Tax Dues	NO	NO	NO	NO	NO
	Wealth Tax Dues	NO	NO	NO	NO	NO
	Service Tax Dues	NO	NO	NO	NO	NO
	Municipal/Property Tax Dues	NO	NO	NO	NO	NO
	Sales Tax Dues	NO	NO	NO	NO	NO
	Any other dues	NO	NO	NO	NO	NO
	Grand total of all Govt. dues	NO	NO	NO	NO	NO

(7) Details of profession or occupation:

a. Self... *Pensioner...*

b. Spouse *Business, Vehicle Playing*

None - 01

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. MAHAR PRASAD SINGH
2.	Full postal address	HAYA TOLA, WARD NO-2, P.O.+PS. MANIHARI, DIS-KATIHAR (BIHAR)
3.	Number and Name of the constituency and state	67, MANIHARI, BINAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	INDIAN NATIONAL CONGRESS
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NO

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(c) Total number of Pending cases where the court (s) have taken cognizance		NO				
5. PAN of		Year for which last income Tax Return filed		Total Income Amount		
(a) Candidate MANOHAR PRASAD SINGH		AY 2019-2020		9,02,350/-		
(b) Spouse: GURJIA SINGH		FY 2019-2020		446723/-		
(c) Dependents NO		NO		NO		
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	6627330/-	1218216/-	NO	NO	NO
B.	Immovable Asset	10 Lac	30 Lac	NO	NO	NO
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NO	3 Lac	NO	NO	NO
(ii)	Approximate Current Market Price of Asset (Total Value)	NO	30 Lac	NO	NO	NO
7. Liabilities						
(i)	Government dues (Total)	NO	NO	NO	NO	NO
(ii)	Loans from Bank, Financial Institutions and others (Total)	NO	NO	NO	NO	NO
8. Highest educational qualification:						
Andhra Pradesh						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)						



Deponent, Manohar Prasad Singh
 Who is Identified by Advocate
 Advocate Solemnly Affirmed and
 declared before me.
Arvind Kumar Singh
 NOTARY, KATIHAR (BIHAR)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Civil Court Katihar this 06th day of January 2021

Identified by
Sicoakar Kr. Singh
 Advocate

Manohar Prasad Singh
 DEPONENT

Civil Court Katihar
06.01.2021

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and neatly.

Arbind Kumar Singh
Notary
KATIHAR (BIHAR)

Arbind Kumar Singh



उच्चतम शैक्षिक अर्हता

क्रमांक	विद्यालय/महाविद्यालय/विश्वविद्यालय	विद्यालय / विश्वविद्यालय	पाठ्यक्रम	वर्ष
01.	शुकदेव, रामसुन्दर उ० वि० खवासपुर	बिहार वि० प० समिति	मैट्रिक	1965
02.	साहिबगंज महाविद्यालय, साहिबगंज	भागलपुर विश्वविद्यालय	प्राक्कला	1966
03.	साहिबगंज महाविद्यालय, साहिबगंज	भागलपुर विश्वविद्यालय	स्नातक प्रीवियस	1967
04.	पटना महाविद्यालय, पटना	पटना विश्वविद्यालय	स्नातक सम्मान (इतिहास)	1969
05.	पटना विश्वविद्यालय, पटना	पटना विश्वविद्यालय	एम.ए. इतिहास	1972

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क्रमांक	विद्यालय/महाविद्यालय/विश्वविद्यालय	विद्यालय / विश्वविद्यालय	पाठ्यक्रम	वर्ष
01.	शुकदेव, रामसुन्दर उ० वि० खवासपुर	बिहार वि० प० समिति	मैट्रिक	1965
02.	साहिबगंज महाविद्यालय, साहिबगंज	भागलपुर विश्वविद्यालय	प्राक्कला	1966
03.	साहिबगंज महाविद्यालय, साहिबगंज	भागलपुर विश्वविद्यालय	स्नातक प्रीवियस	1967
04.	पटना महाविद्यालय, पटना	पटना विश्वविद्यालय	स्नातक सम्मान (इतिहास)	1969
05.	पटना विश्वविद्यालय, पटना	पटना विश्वविद्यालय	एम.ए. इतिहास	1972

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Arbind Kumar Singh

GOVERNMENT OF BIHAR

GOVERNMENT OF BIHAR
e-Court Fee

ZK 0000593960



DATE & TIME :

05-JAN-2021 15:00:09

NAMES OF THE ACC/ REGISTERED USER :

SREI INFRASTRUCTURE FINANCE LIMITED

LOCATION :

CIVIL COURT KATIHAR

NAME OF LITIGANT :

MANOHAR PRASAD SINGH

e-COURT RECEIPT NO :

BRCT0544A2151O045

e-COURT FEE AMOUNT :

₹ 100

(Rupees One Hundred Only)

Arbind Kumar Singh
Notary
KATIHAR (BIHAR)



BRCT0544A2151O045



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